

Sudhanshu Gupta

Insolvency Professional

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Filing of list of creditors of the Corporate Debtor: Devika Universal Lands Private Limited

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Regulations, 2016

(Amount in ₹)

S. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1.	Secured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	1	No
2.	Unsecured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	2	No
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	3	No
4.	Unsecured	2	14,96,72,017	2	14,96,72,017	NIL	NIL	NIL	4	Both Claims [Under

	financial creditors (other than financial creditors belonging to any class of creditors)									verification] admitted on basis of ledgers & Bank statements and other information received as on 23 rd August 2025
5.	Operational creditors (Workmen)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	5	No
6.	Operational creditors (Employees)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	6	No
7.	Operational creditors (Government Dues)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	7	No
8.	Operational creditors (other than Workmen, Employees and Government Dues)	1	1,69,66,984	1	1,69,66,984	NIL	NIL	NIL	8	Claim being updated as per information received as on 28 th August 2025
9.	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	9	No
Total		3	16,66,39,001	3	16,66,39,001	0	0	0		

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

[illegible]

Annexure-2

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

[illegible]

Annexure-3

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

[illegible]

Annexure-4

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Alachlor Trading and Marketing Private Limited	26-06-2025	5,68,57,688	5,68,57,688	Unsecured	NIL	No	37.99%	NIL	NIL	NIL	NIL	Claim [Under verification] admitted on basis of ledgers & Bank statements and other information received as on 23 rd August 2025
2.	Evalina Powertec System Private Limited	26-06-2025	9,28,14,329	9,28,14,329	Unsecured	NIL	No	62.01%	NIL	NIL	NIL	NIL	Claim [Under verification] admitted on basis of ledgers & Bank statements and other information received as on 23 rd August 2025

Annexure-5

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of operational creditors (Workmen)

(Amount in ₹)

[illegible]

Annexure-6

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of Operational Creditors (Employees)

(Amount in ₹)

[illegible]

Annexure-7

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of operational creditors (Government dues)

(Amount in ₹)

[illegible]

Annexure-8

Name of the corporate debtor: Devika Universal Lands Private Limited
Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)
List of creditors as on: 28-08-2025

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Kartik Media	26-06-2025	1,69,66,984	1,69,66,984	Operational	Nil	Nil	No	N.A.	Nil	Nil	Nil	Nil	Claim being updated as per information received as on 28 th August 2025

Annexure-9

Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 28-08-2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

Sudhanshu Gupta
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Place: Delhi
 Date: 28-08-2025